

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 272 OF 2018 &
IA NO. 1210 OF 2018**

Dated: 29th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Bhopal Dhule Transmission Company Limited ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Apoorva Mishra
Ms. Anisha Chopra

Counsel for the Respondent(s) : Ms. Swapna Srivastava
Mr. Tushar Mathur for R-2

ORDER

List the IA No. 1210 of 2018 (Appln. for stay) for hearing on **29.11.2018**. In the meantime, interim order to continue till next date of hearing.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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